

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4462

ANSWERED ON:21.04.2015

USE OF CHEMICALS AND FERTILIZERS IN AGRICULTURE

Karandlaje Km. Shobha;Kulaste Shri Faggan Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) the present status of consumption of different organic manures vis-à-vis chemical fertilizers, State-wise;
- (b) the proportion of the Indian and foreign chemical fertilizers utilized during the last three years and the current year separately;
- (c) the measures taken by the Government to promote various organic fertilizers and the result thereof;
- (d) whether farmers are getting premium price for certified organic produce and higher MSP would be announced for organic produce;
- (e) if so, the details thereof;
- (f) whether any produce labelled as `Organic` has to be certified by one of the accredited certification bodies under the National Programme for Organic Production (NPOP) to ensure its authenticity, if so, the details thereof; and (g) the various steps taken by the Government to encourage the traditional methods of agriculture and promote use of organic fertilizers?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MOHANBHAI KUNDARIA)

- (a): The details of the present status of produced/available of different organic manures, State-wise are given at Annexure-I.
- (b): The proportion of the Indian and foreign chemical fertilizers utilized during the last three years and the current year are given at Annexure-II.
- (c) to (e): The Government is promoting organic fertilizers through various schemes/programmes under National Mission for Sustainable Agriculture (NMSA)/ Paramapragat Krishi Vikas Yojana (PKVY), Rashtriya Krishi Vikas Yojana (RKVY), Mission for Integrated Development of Horticulture (MIDH), National Mission on Oilseeds & Oil Palm (NMOOP) Network Project on Organic Farming of ICAR.
The pattern of assistance provided through various schemes for promotion of organic fertilizers is given at Annexure-III.
- (f): For export purpose, as per DGFT notification No. 72 (Re-2003)/2002-2007 New Delhi, dated the 21 July 2004. An agricultural product will be allowed to be exported as "organic product" only if it is produced, processed and packed under a valid scope certificate issued by a Certifying Body accredited under NPOP.
- (g): The pattern of assistance provided through various schemes for promotion of organic fertilizers is given at Annexure-III.